

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF GUJARAT SHARES AND SECURITIES LIMITED

1.	Name of the corporate person	GUJARAT SHARES AND SECURITIES LIMITED
2.	Date of incorporation of corporate person	21 st January, 1994
3.	Authority under which a corporate person is incorporated /registered	ROC Ahmedabad
4.	Corporate Identity Number - / Limited Liability Identity Number of corporate person	U67120GJ1994PLC021101
5.	Address of the Registered Office and Principal Office (If Any) of the corporate person	Registered Address: B-35, Swaminarayan Nagar No. 2 Mira Char Rasta, Harni Road, Vadodara, Ahmedabad, Vadodara, Gujarat, India, 390022 Corporate Address: Commonwealth Building, 82, Nagindas Master Road, 1st Floor, Fort, Mumbai, Maharashtra, India, 400001
6.	Liquidation Commencement Date of Corporate Person	3 rd September, 2024
7.	Name, address, email address, telephone number and the registration number of the Liquidator	Ms. Nayana Premji Savala 1/101-A, Vishal Susheel CHS, Nariman Road, Vile Parle East, Mumbai 400 057 Maharashtra, India Email: nalinisavala@gmail.com Tel.: 9082605500/9869043453 IP Registration No: IBBI/IPA-003/IP-N00051/2017-18/10491
8.	Last date for submission of claims	02 nd October 2024

Notice is hereby given that Gujarat Shares and Securities Limited has commenced voluntary liquidation on 3rd September 2024.

The stakeholders of Gujarat Shares and Securities Limited are hereby called upon to submit proof of their claims, on or before 02nd October 2024, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Name and Signature of the Liquidator:



Nayana Premji Savala
IPRegnNo.: IBBI/IPA-003/IP-N00051/2017-18/10491
Mob - 9869043453/9082605500
Address: 1/101-A, Vishal Susheel Chs,
Nariman Road Vile Parle East Mumbai- 400057
AFA- Expire On 19/12/2024
Date: 06.09.2024
Place: Gujarat

